

(b) if so, the details thereof; and

(c) other measures proposed to be taken by the Government for liberalising the import of specialised scholarly books and for rationalisation of import of books, periodicals and teaching aids?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c) Review of Import Export Policy is a continuous process and necessary corrective measures thereunder are taken, as and when the situation so warrants, after taking into consideration all the relevant factors and keeping in view the needs of the economy. The changes in the policy as and when made, are notified in the Gazette of India.

**Bank Note Press at Salboni (West Bengal)**

4127. SHRI AJOY MUKHOPADHYAY: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have started construction work of the new bank note press at Salboni in West Bengal for which land was acquired a few years back;

(b) if so, the progress made so far and the time by which it is likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b): The project is being implemented by Reserve Bank of India. Civil construction work has already started. Work relating to placement of order for supply of equipment is under process. The first phase of the project is likely to be completed by June 1993

and the entire project by 1994-95.

(c) Does not arise.

**Export of Silk Yarn**

4128. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal to export silk yarn;

(b) if so, the details thereof; and

(c) the total quantity of silk yarn proposed to be exported from Karnataka State?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir,

(b) & (c) Do not arise.

**Reconstruction of old Mandovi Bridge**

4129. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the date on which the old Mandovi Bridge on National Highway No. 17 collapsed;

(b) when and to whom the tender was awarded for the repairs/reconstruction of the old Mandovi Bridge and the amount of the contract awarded;

(c) the specified time limit and the penalty in the contract for not completing the work in the stipulated time-limit;

(d) the amount so far received by the contractor; and

(e) when the old Mandovi Bridge is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The old Mandovi Bridge on NH 17 collapsed on 5-7-1986.

(b) The tender for recommissioning of the bridge was awarded on 11-6-1987 to M/s. Gammon India Ltd., Bombay, for Rs. 477 lakhs.

(c) The time limit specified in the contract for completion of the work was eighteen months excluding monsoon period. The specified penalty in the contract is ten per cent maximum of the contract value in the form of liquidated damages.

(d) The amount paid to the contractor as on 16-7-1991 is Rs. 348.24 lakhs.

(e) The old Mandovi Bridge is likely to be completed by June, 1992.

**Export of Tea**

4130. DR. A. K. PATEL :  
SHRI SHANKERSINH VAGHELA :

Will the Minister of COMMERCE be pleased to state :

(a) the quantity and value of tea exported in the years 1960, 1970, 1980, 1985 and 1990;

(b) the principal countries to which tea was exported during the above years; and

(c) the steps Government propose to explore new markets in the world boost tea exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The quantity and value of tea exported during the years are as follows :

Year	Qty. (M. Kgs.)	Value (Rs. crores)
1960	193.06	119.99
1970	202.34	149.80
1980	224.78	432.55
1985	214.94	703.59
1990	199.66*	1028.20

\*Estimated.

(b) The principal countries to which tea was exported during these years are U. K., Ireland, Netherlands, West Germany, Poland, Yugoslavia, USSR, Afghanistan, Iraq, Iran, Saudi Arabia, Japan, A. R. E., Sudan, Tunisia, USA, Canada and Australia.

(c) In order to retrieve the lost share of Indian tea in GCA countries, the Tea Board and Government have taken suitable measures to boost export of tea from India and maximise foreign exchange earnings. The important measures include—

(a) Launching of Darjeeling and Assam Logos campaign in UK by the Tea Board in order to get the upper end of the market.

(b) Thrust to boost exports of value added teas like tea in packets, tea bags, and instant teas in the developed industrialised countries and West Asia. For this purpose the Tea Board is not only giving promotional support to individual brands of packers but also giving interest free loan in order to enable individual packers to advertise their brands.

(c) The devaluation of rupee coupled with eximscrips at the rate of 30%/40% of FOB value are expected to make Indian tea more competitive in the